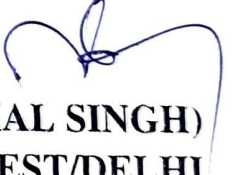


Bail Application No.
FIR No. 559/2016
PS Ranhola
U/s. 498A/302/304B/34 IPC
State Vs Mritunjay Jha

16.07.2020

Present: Ld. Addl. PP for the State.
Sh. Mukesh Singh Ld. Counsel for applicant/accused.
Report received from IO/SHO PS Ranhola.
Report be called from Jail Superintendent.

Put up for 20/07/2020.


(VISHAL SINGH)
ASJ-03, WEST/DELHI
16.07.2020